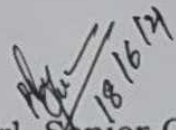


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
21-06-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. Ex 39/2012 2. O.S. 1637/2012 3. O.S. 597/2013 4. O.S. 649/2013 5. O.S. 1919/2014 6. O.S. 202/2015 7. O.S. 476/2018 8. O.S. 145/2019 9. O.S. 1656/2019 10. O.S.1119/2020 11. O.S.1245/2020 12. O.S. 965/2021	-

Note: Other Cases will be adjourned in the CIS


I/c Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	Ex. 45/2013		
2.	OS. 1364/2013		
3.	OS. 664/2016		
4.	MA. 103/2017		
5.	FDP. 7/2018		
6.	OS. 920/2013		
7.	OS. 720/2016		
8.	OS. 1201/2017		
9.	RA. 50/2018		
10.	OS. 1387/2018		
11.	OS. 1038/2019		
12.	OS. 1067/2019		
13.	OS. 238/2020		
	Arguments		
14.	OS. 1493/2016		
	Judgment		
15.	OS. 737/2017		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated:21.06.2021
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
HEARING 1) OS. 891/2005 2) OS. 1270/2005 3) OS. 1174/2006 4) OS. 2846/2006 5) OS. 3010/2006 6) OS. 1431/2012 7) OS. 626/2014 8) OS. 802/2014 9) OS. 1073/2014 10) M.A.59/2014 ARGUMENTS 1) OS.959/2012 2) OS.109/2012 3) OS.52/2014 4) OS.80/2017	HEARING 11) FDP.46/2015 12) OS.1804/2015 13) OS.394/2018 14) OS.907/2018 15) OS.1615/2018 16) OS.788/2019 17) OS.974/2021

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 21-06-2021

I Session (Morning)	II Session (Afternoon)
<p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 667/20052. FDP. 11/20053. OS. 318/20064. OS. 2729/20065. OS. 510/20076. OS. 691/20077. OS. 1555/20078. OS. 1897/20079. OS. 1920/200710. OS. 2059/200711. OS. 527/200812. OS. 1718/200813. Misc. 73/201114. OS. 1450/2012	<p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">1. EX. 22/20132. FDP. 23/20133. MA. 104/20134. OS. 1302/20135. OS. 1723/20136. OS. 437/20157. OS. 1754/20158. OS. 1844/20159. OS. 270/201610. OS. 488/201611. FDP. 26/201612. OS. 842/201613. OS. 1380/201614. OS. 1536/201615. OS. 976/2021
<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>15. OS. 2138/2016</p>	

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

Cause list dated 21.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 646/2017		
2.	OS. 1469/2017		
3.	MA. 24/2019		
4.	OS. 1751/2007		
5.	OS. 139/2018		
6.	Ex. 15/2018		
7.	Misc. 192/2018		
8.	Misc. 44/2019		
9.	OS. 1242/2020		
	Judgment		
10.	OS. 2342/2007		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 21-06-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	
1. OS. 1291/2006	1. OS. 218/2009
2. FDP. 22/2006	2. OS. 550/2009
3. FDP. 30/2006	3. OS. 1125/2009
4. OS. 2424/2006	4. OS. 1272/2012
5. OS. 2872/2006	5. OS. 78/2014
6. OS. 316/2007	6. OS. 208/2014
7. OS. 923/2007	7. OS. 1048/2014
8. OS. 1415/2007	8. OS. 583/2020
9. OS. 1220/2008	9. OS. 175/2021
10. OS. 58/2009	10. OS. 225/2021
11. OS. 990/2021	11. OS. 438/2021
	12. OS. 663/2021

Sd/-
C/c VI Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.